

Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)

NCLT order C. P. (I.B) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)

List of creditors as on: 15.07.2026

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL													
	Total			₹ -	₹ -			0.00%					